

**4054**

**IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH  
NEW DELHI**

**O.A. NO. 911/2022**

**IN THE MATTER OF:-**

**NGT BAR ASSOCIATION (SUBSTITUTED FOR ORIGINAL  
APPLICANTS PROF. DR. SANJEEV BAGAI & ORS.)  
... APPLICANT**

**VERSUS**

**DEPARTMENT OF ENVIRONMENT GNCTD & ORS**

**... RESPONDENTS**

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**FILED BY**



New Delhi  
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IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL  
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STATUS REPORT ON BEHALF OF DEPUTY  
CONSERVATOR OF FORESTS, WEST FOREST  
DIVISION, DEPARTMENT OF FOREST & WILDLIFE,  
GNCTD.

MOST RESPECTFULLY SHOWETH:-

1. At the outset, it is most respectfully and humbly stated that the Department of Forests, GNCTD has the utmost regard and respect for the Majesty of the Hon'ble Tribunal and has in the past, as also the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Tribunal.
2. That it is submitted that the Hon'ble Tribunal vide order dated 26.03.2025 directed the answering respondent to file Action Taken Report regarding grievances of the applicants in the original application.

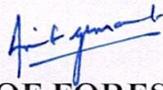
3. It is submitted that the Hon'ble NGT had directed the answering respondent to file response regarding complaints made to him and action taken by him in respect of illegal cutting / pruning of trees in Vasant Vihar area.
4. It is respectfully submitted that during the year of 2021–22, a total of two cases involving contravention of the provisions of the *Delhi Preservation of Trees Act, 1994* were registered in the jurisdiction of Vasant Vihar. Both offences pertained to the unauthorized concretization, adversely impacting a total of 388 trees (comprising one tree in the first case and 387 trees in the second). In one matter, proceedings are presently ongoing before the Tree Officer, while in the other, the Tree Officer has recommended compounding of the offence under Section 21 of the Act, and the matter is under consideration for final action.
5. It is further submitted that during the year 2022–23, sixteen cases involving violations under the said Act were recorded. These offences included five instances of illegal felling of trees without prior permission under Section 9 of the Act, six instances of unauthorized pruning, two cases of concretization of tree bases in violation of prescribed norms, two incidents of head back, and one case involving damage to standing trees, cumulatively affecting not less than 160 trees. Pursuant to inquiry conducted by the Tree Officer, various remedial actions were undertaken, including compounding of offences as per Section 21, issuance of compensatory plantation directions mandating plantation of

approximately 1,450 saplings, and imposition of a five-year maintenance obligation in accordance with the guidelines issued under the Act. It is submitted that out of the aforementioned sixteen cases, six were disposed of, while ten cases remain pending adjudication.

6. It is submitted that during the year 2023–24, four cases of tree-related offences were registered. The nature of these offences comprised one instance of illegal pruning without the requisite sanction, two cases of unauthorized concretization, and one case of tree cutting in contravention of Section 8. These violations impacted a total of 58 trees. All matters were adjudicated and disposed of. The remedial measures imposed included directions for de-concretization around affected tree roots in two cases, and, in the remaining cases, compounding of offences along with directions for compensatory plantation of 30 trees in accordance with prescribed norms.
7. It is further submitted that during the year 2024–25, nine cases of tree-related violations have been registered in Vasant Vihar. The nature of offences includes four cases of illegal cutting of trees in contravention of Section 8, one case involving root damage and head back, three instances of heavy pruning without prior approval, and one instance of light pruning coupled with unauthorized felling. A total of 40 trees were adversely affected, of these nine cases, eight are presently pending disposal. The Tree Officer has recommended compounding of offences in twelve instances, in addition to the issuance of compensatory plantation orders requiring plantation of

saplings, along with long-term maintenance directions as per the applicable guidelines. Proceedings in the pending matters are currently ongoing.

8. That it is submitted that the above mentioned action taken report data has been derived from the records maintained by the office of Dy. Conservator of Forest, West Forest Division. The copy of the records derived from the files from the Department of Forests and Wildlife, West Forest Division in tabular form is annexed herein as **Annexure-A (Colly)**.
9. That this status report has been drafted under my instructions and the contents are true and correct to the best of my knowledge and information. The contents of the accompanying application may kindly be read as part of this status report and the same are not being repeated herein for the sake of brevity and to avoid prolixity.
10. That no part of this status report is false and nothing material has been concealed there from.
11. It is humbly submitted that the deponent has the highest respect and regard for the orders of this Hon'ble Tribunal. The present status report / compliance report is being placed before this Hon'ble Tribunal for its consideration and further directions, if any.

  
**DEPUTY CONSERVATOR OF FOREST  
WEST FOREST DIVISION**

**AMIT GEMAWAT, IFS**  
**Dy. Conservator of Forest (West)**  
**Department of Forest & Wildlife**  
**Govt. of NCT of Delhi**  
**Mandir Lane, New Delhi**

## Offence Record Vasant Vihar 2021-22

NO	NAME OF OFFENDER	OFFENCE ADDRESS	TYPE OF OFFENCE	FILE NO.	NO. OF TREES	STATUS	ACTION TAKEN
1	Ownwr of H.No/ E-60, Vasant Marg, Vasant Vihar, New Delhi - 110057	In front of House No. E-60, Vasant Marg, Vasant Vihar, New Delhi - 110057	Concretization	90	1	Pending	Matter under the proceeding
	PWD Vasant Vihar Area	Vasant Vihjar, New Delhi	Concretization	46	387	Pending	Compounding Fee

*Rohit Singh*  
21/5/25  
FORESTER

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21/5/25  
FOREST GUARD

*Vicky*

Offence Record 4060 Vihar 2022-23

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S. NO	NAME OF OFFENDER	OFFENCE ADDRESS	File No	TYPE OF OFFENCE	NO. OF TREES	STATUS	ACTION TAKEN
1	Sh. Akhilesh Kumar Singh, H.No. 7082, B-10 Block, Vasant Kunj, New Delhi 110070	H.No. 60, Poorvi Marg, Vasant Vihar, New Delhi - 110057	22	Concretization	1	Pending	Compounding fee
2	Sh. Ranjit Chhatwal R/O H.No. F.4/7 Block F, Vasant Vihar, New Delhi-110057 2. Sh. T.S Chhatwal R/O H.No. F.4/7 Block F, Vasant Vihar, New Delhi-110057	F.4/7 F Block, Vasant Vihar, New Delhi-110057.	51	Cutting	1	Disposed off	Compounding fee with CP-10 trees
3	Sh. Shashi Kant Chaurasia, R/o H.No-58, Poorvi Marg, Vasant Vihar, New Delhi-110057	H.No-58, Poorvi Marg, Vasant Vihar.	91	Pruning	1	Disposed off	Compounding fee
4	The Owner of H.No- C-6/2, Vasant Vihar, New Delhi-110057	C-6/2, Vasant Vihar, Delhi.	94	Headbacking	1	Disposed off	Compounding fee
5	The President, Vasant Vihar Welfare Association, Kalyan Kendar, 9 Poorvi Marg, Vasant Vihar, New Delhi-110057	B 9/8, Pandav Nagar, Block B, Vasant Vihar, New Delhi-110057.	108	Pruning	1	Pending	Matter under the proceeding
6	Sh. Ashok Sharma, H.No- B 5/1, Vasant Vihar, New Delhi-110057 & 2. Sh. Manish Uppal, Uppal Builders Farm, House No-10, Mandi Road, Chattarpur, New Delhi-110074	Side of B-5/1, Vasant Vihar, New Delhi-57.	124	Cutting	2	Disposed off	Compounding fee with CP-20 trees
7	1. The President, Vasant Vihar Welfare Association, Kalyan Kendar, 9 Poorvi Marg, Vasant Vihar, New Delhi-110057 & 3. Sh. Dr. Sanjeev Bagai, Professor, R/o 43, Poorvi Marg, Vasant Vihar, New Delhi-110057	Block-A,B,F and inside of Vasant Vihar Club, Vasant Vihar, New Delhi-110057.	127	Concretization, Pruning & Damaging	Many	Pending	Compounding fee with CP-90 trees
8	The President, Vasant Vihar Welfare Association, Kalyan Kendar, 9 Poorvi Marg, Vasant Vihar, New Delhi-110057 & 2. The Deputy Director Horticulture, DDA, 415-416, Pocket C, Sheikh Sarai Phase 1, Sheikh Sarai, New Delhi, Delhi-110017	A 1 Street, DDA Land, Near House No. A25, Vasant Vihar, New Delhi-110057.	132	Cutting	6	Pending	Compounding fee
9	The President, Vasant Vihar Welfare Association, Kalyan Kendar, 9 Poorvi Marg, Vasant Vihar, New Delhi-110057 & 2. The Deputy Director Horticulture, MCD, Green Park, New Delhi-110016	Different Blocks of Vasant Vihar, New Delhi-110057.	133	Pruning	123	Pending	CP-1240 trees maintenance for 05 years
10	The President, Vasant Vihar Welfare Association, Kalyan Kendar, 9 Poorvi Marg, Vasant Vihar, New Delhi-110057 & 3. The President Vasant Vihar, Club House, 88, Paschimi Marg, Block E, Vasant Vihar, New Delhi, Delhi 110057	Club House, Vasant Vihar, New Delhi-110057.	134	Headbacking & Victimization	3	Pending	Compounding fee with CP-30 trees
11	The President, Vasant Vihar Welfare Association, Kalyan Kendar, 9 Poorvi Marg, Vasant Vihar, New Delhi-110057, 3. The Deputy Director Horticulture, DDA, 415-416, Pocket C, Sheikh Sarai Phase 1, Sheikh Sarai, New Delhi, Delhi-110017 & 2. The Deputy Director Horticulture, MCD, Green Park, New Delhi-110016	MCD Park near to MCD Horticulture Office, Vasant Vihar, New Delhi-110057.	135	Pruning	1	Pending	Compounding fee

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12	Sh. Manish Uppal Builder, Farm No-10 Mandi Road Chhaterpur New Delhi-110074 zone, Shri Aurbindo Marg Block-A, Green Park New Delhi-110016	E-1/19 Vasant Vihar New Delhi-110057.	48	Cutting	3	Disposed off	Compounding fee with CP-30
13	Sh. Manish Uppal Builder, Farm No-10 Mandi Road Chhaterpur New Delhi-110074 zone, Shri Aurbindo Marg Block-A, Green Park New Delhi-110016	H.No B-5/7 Vasant Vihar New Delhi-110057.	49	Cutting	2	Disposed off	Compounding fee with CP-20
14	Owner of Jank Sadan H.No A 13/1 Vasant Vihar, New Delhi-110057 2 Deputy Director (Hort.) Office deputy Commissioner, Room No-45 2nd floor south zone, Shri Aurbindo Marg Block-A, Green Park New Delhi-110016	A-13/1 Vasant Vihar New Delhi-110057.	50	Heavy Pruning (Branch)	4	Pending	CP-10 trees maintenance for 05 years
15	Owner of H.No B-1/29, Vasant Vihar, New Delhi-110057 2 DDH (MCD), Room no-45, 2nd floor, Green park, New Delhi-110016	MCD Road, H.No B-1/29 Vasant Vihar New Delhi-110057.	53	Heavy Pruning	1	Pending	Matter under the proceeding
16	Sh. Pushpender RA, House No. 50, Paschim Marg Vasant Vihar, New Delhi-110057	H.NO-49, In front Pachim Marg, Vasant Vihar New Delhi New Delhi-110057.	115	Dry Tree	1	Pending	Comopounding fee

*Rohit Jethu*  
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FORESTER

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20/5/15  
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### Offence Record Vasant Vihar 2023-24

NO	NAME OF OFFENDER	OFFENCE ADDRESS	File No	TYPE OF OFFENCE	NO. OF TREES	STATUS	ACTION TAKEN
1	Sh. Surender R/o House No. B - 1/13, Block B, Vasant Vihar, New Delhi-110057	Outside House No. B - 1/13, Block B, Vasant Vihar, New Delhi-110057	22	Pruning	1	Disposed off	CP-10 trees maintaince for 05 years
2	Sh. Vikas Gautam, MCD South Zone Ward No, 153 Vasant Vihar New Delhi-110057	111, F-9 St, Block F Vasant Vihar New Delhi-110057.	125	Concretization	25	Disposed off	De-concretization of trees has been done
3	Sh. Harishchander Pathak Executive Engineer SWR-1, South Zone PWD Brar Square, New Delhi-110010	Poorvi Marg Block-A Vasant Vihar New Delhi-110070	131	Concretization	30	Disposed off	De-concretization of trees has been done
4	Sh. Shekher Mahajan, Address: C-11 Pashchami Marg Vasant Vihar New Delhi-110057	C-11 Pashchami Marg Vasant Vihar New Delhi-110057.	170	Cutting	2	Disposed off	Compounding fee with CP-20 trees maintaince for 05 years

*Robert Vohra*  
21/5/25  
FORESTER

*ASAS 21/05/25*  
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## Offence Record Vasant Vihar 2024-25

NO	NAME OF OFFENDER	OFFENCE ADDRESS	FILE NO.	TYPE OF OFFENCE	NO. OF TREES	STATUS	ACTION TAKEN
1	Dy Director (Hort), MCD, Najafgarh-Dhansa Road, Near Dhansa Bus Stand, Najafgarh, New Delhi, Delhi 110043	Poorvi Marg, F8/21 Vasant Vihar, New Delhi.	35	Cutting	1	Pending	Directed to president of VVWA to provide CCTV footage of the offence area
2	Sh. Ajay Kapoor, Owner of Plot No. D1/30, Vasant Vihar, New Delhi-110057.	Plot No D1/30, Vasant Vihar, New Delhi-110057.	59	Root Damaging & Headback	20 & 1	Disposed off	CP-20 trees maintenance for 05 years
3	1. Sh. Mamchand S/o Sh. Partap, R/o E-365, Kusumpur Pahadi, Vasant Vihar, New Delhi-110057	E-188, Vasant Vihar, New Delhi-110057.	60	Cutting	1	Pending	Matter under the proceeding
4	1. Owner of F-Block, 5/3, C-25 Main Market Vasant Vihar, New Delhi-110057	C-25 Main Market, Vasant Vihar, F-Block, New Delhi.	61	Cutting	2	Pending	Matter under the proceeding
5	Sh. Mantiyas, (Mob:-9910449484), R/o Holy Child Auxilium School, Poorvi Marg, Block-A, Vasant Vihar, New Delhi-110070	9 Poorvi Marg, Block-A, Vasant Vihar, New Delhi-110057	166	Headback & Heavy Pruning	2	Pending	Matter under the proceeding
6	1. The Station House Officer Police Station, Police Residential Complex, Nelson Mandela Road, Vasant Vihar, New Delhi-110057. 2. Office of the Assistant Engineer, PWD, Sub On, V, SWR-1 (GNCTD) Under Masoodpur Flyover, New Delhi-110070	Delhi Police Residential Complex, Vasant Vihar, New Delhi-110057	218	Headback & Heavy Pruning	3 & 1	Pending	Re-Hearing Proof of pruning for security Reason Matter under the proceeding
7	Sh. Kapil (Mob:9999457380) R/o H.No-44 Pachimi Marg, Vasant Vihar, New Delhi-110057	Vasant Vihar	266	Cutting	2	Pending	Compounding fee with CP-25 trees maintenance for 07 years
8	Sh. Amit Pandey, R/o House No. -1 Munirka Marg, Vasant Vihar, New Delhi-110057	Block F, Vasant Vihar, New Delhi-110057	280	Cutting & heavy pruning	5	Pending	Matter under the proceeding
9	Sh. Rajesh Gupta, (Mom:- 9810031551), R/o E-2/2, Vasant Vihar New Delhi-110057 Sh. Sushil Jain (Mob:- 9810080524), R/o E2/1 Vasant Vihar, New Delhi-110057	Sultanpuri, Block-E, Vasant Vihar, New Delhi-110057	292	Light Pruning & Felling	1&1	Pending	Matter under the proceeding

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